

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

**33. IA 1665/2020 IN C.P.(IB)-4258(MB)/2019**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2021**

**NAME OF PARTIES: IA 1665/2020 Suman Construction**  
**(Chembur) and Anr.**  
**IN THE MATTER OF**  
**Reserve Bank of India**  
**V/s**  
**Dewan Housing Finance Corporation Limited**

**Section: 227(2), 239 of IBC**

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**ORDER**

The matter is taken up through Virtual hearing (VC). Ld. Counsel Mr. Yash Anand appeared for the Applicant. Ld. Counsel Mr. Rohan Rajadhyaksha appeared for the Administrator. Mr. Rohan Rajadhyaksha made his elaborate arguments with regard to the application and cited some citations of the Hon'ble Supreme Court. The Ld. Counsel are directed to file written submissions. Heard Arguments. Reserved for orders.

SD/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 08.04.2021  
AAH

SD/-

**H.P. CHATURVEDI**  
**Member (Judicial)**